

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 5447/2015

(Arising out of impugned final judgment and order dated 28-08-2014 in CRLA No. 1846/1986 passed by the High Court Of Judicature At Allahabad)

VIJAI PRAKASH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARYRespondent(s)

Date : 07-07-2017 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MRS. JUSTICE R. BANUMATHI

For Petitioner(s) Mr. Ranjit Kumar Sharma, AOR

For Respondent(s) Dr. Sandeep Singh, Adv.
Mr. Anuvarat Sharma, Adv.
M. R. Shamshad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(JAYANT KUMAR ARORA)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR